

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|----------|--|
| CP 59/10 | TP 23/16 | Hearing | 397/ 398 | K. Inbalathan Vs. Ver Terra Products I. Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

①
P. MOHAN KUMAR
8886713999

Advocate for Petitioner



Counsel for petitioner is present. Counsel filed correct address of respondents No.1 to 4. Registry to prepare notices. The petitioner counsel to collect the notices and serve on respondents No.1 to 4.

List it on 08.08.2017.


MEMBER (T)


MEMBER (J)